

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 06.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (CA)/118/2024 in Company Petition /12/241/2024
NAME OF THE COMPANY	Valiant Cinque Pvt Ltd and Others
NAME OF THE PETITIONER(S)	Liz Thomas
NAME OF THE RESPONDENT(S)	Valiant Cinque Pvt Ltd and Others
UNDER SECTION	u/s 241 of Companies Act

**ORDER**

**Present:** Ld. Counsel Mr. A.C. Venugopal for the Petitioner.  
Mr. Mohammed Sohail Ansari party in person/Respondent No.2.

Let proof of service be filed. **Matter is adjourned to 07.08.2024.**

**IA (CA)/118/2024**

**Present:** Ld. Counsel Mr. A.C. Venugopal for the Applicant.

Issue notice to the Respondents by registered/speed post and through e-mail and counter be filed within 14 days after the service. **Matter is adjourned to 07.08.2024** for filing proof of service and for counter.

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**